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Judge, Patna.**

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Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing (E-Filing)

Dated 11.10.2021

Regular Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	1906/21	356/379 of IPC	Patliputra 162/21	Rahul Kr.	
2.	1907/21	379/411 of IPC & 11 of BMMC Act	Digha 548/21	Subhash Rai	
3.	1908/21	392 of IPC	Digha 489/21	Govinda Kumar	
4.	1909/21	387/504 of IPC	Shastri Nagar 28/20	Chandan Kumar	
5.	1910/21	03 of R.P (UP) Act & 153 of Railway Act	R.P.F Bakhtiyarpur 05/21	Rahul Kumar	
6.	1911/21	379 of IPC	G.R.P Patna (Patna Sahib) 128/21	Suresh Kumar	
7.	1912/21	401/379/511 of IPC	Kankarbagh 658/21	Rohit Kumar	
8.	1913/21	366(a) of IPC	Gopalpur 253/20	Pankaj Kumar	
9.	1914/21	392 of IPC	Pirbahore 110/21	Samar Raj	
10.	1915/21	394/411 of IPC	Pirbahore 219/21	Md. Majid Khan	
11.	1916/21	379 of IPC	Digha 491/21	Vijendra	

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Anticipatory Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	7105/21	387/504 of IPC	Shastri Nagar 28/20	Dilip	
2.	7106/21	498(a)/506 of IPC	Naubatpur 218/21	Suresh Paswan	
3.	7107/21	379/506/387 of IPC	Sultanganj 265/21	Harrendra Kr.	
4.	7108/21	307/379/504 of IPC	Pirbahore 402/21	Ram Prit Choudhari	
5.	7109/21	363/365 of IPC	Gandhi Maidan 456/21	Rajneesh Kumar	
6.	7110/21	376/323 of IPC	Mahila 84/21	Kiran Kumari	
7.	7112/21	363/365 of IPC	Kankarbagh 628/20	Varun Kumar	
8.	7113/21	406/420 of IPC	Kankarbagh 915/21	Madhuri Kumari	
9.	7114/21	420 of IPC & 138 of N.I Act	Pirbahore 397/21	Rabindra Kumar	
10.	7115/21	307/504 of IPC	Pandararak 35/21	Ashlok Yadav	
11.	7116/21	419/420 of IPC	Bahadurpur 272/21	Kumar Saurav	
12.	7117/21	498(a)/323 of IPC	Patliputra 473/21	Sheo Balak Saw	
13.	7118/21	498(a) of IPC	Phulwarisharif 596/16	Syed Tashnin Ahmad	
14.	7119/21	354(d)(ii)/504 of IPC	Shastri Nagar 376/21	Alex Sakib	
15.	7120/21	406/420 of IPC	Rupaspur 386/21	Dipak Kr.	

16.	7121/21	379/411 of IPC	Fatuhan 488/21	Chhotu Kr.	
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Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
17.	7122/21	307/353/504 of IPC	Gaurichak 398/21	Ramesh Kr.	
18.	7123/21	307/379/506 of IPC	Gaurichak 396/21	Pritam Kr.	
19.	7124/21	506 of IPC & 27 of Arms Act	S. K. Puri 253/21	Amit Kumar	
20.	7125/21	420 of IPC & 138 of N.I Act	1415(c)19	Ablesh Kr. Singh	
21.	7126/21	354/504 of IPC	Masaurhi 472/21	Ravi Kr.	
22.	7127/21	354(b)/504 of IPC	Punpun 240/21	Akhlesh Kr.	
23.	7128/21	307/324 of IPC	Kadirganj 12/21	Amish Kr.	
24.	7129/21	307/504 of IPC & 27 of Arms Act	Khusrupur 230/21	Sugambar Singh	
25.	7130/21	379 of IPC	S. K. Puri 229/21	Sonu Kr. Sharma	
26.	7131/21	420/406/506 of IPC	Phulwarisharif 817/21	Majhar Ali	
27.	7132/21	307/379/504 of IPC	Dhanarua 325/21	Rohit Kr.	
28.	7133/21	307/354/504 of IPC	Gaurichak 47/20	Vinod Mahto	
29.	7135/21	307/504 of IPC	Hawai Adda 182/21	Raj Kishore Singh	
30.	7136/21	379/307 of IPC	Dulhin Bazar 104/21	Rahul Paswan	
31.	7138/21	323/498(a) of IPC	Mahila 114/21	Surendra Singh	

32.	7139/21	498(a) of IPC	Mahila 114/21	Ashutosh Kumar	
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Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
33.	7140/21	354/379/504 of IPC	By Pass 248/21	Shakuntla Devi	
34.	7141/21	120(b)/420 of IPC	RC 06(A)2018	Jasima Khatoon	
35.	7142/21	379/411 of IPC, 56 of BM(CPIMTS) Amendment Rule & 21 of MMDR Act	Bihta 720/21	Gopal Sharma Sundar Agarwal	
36.	7143/21	307/379 of IPC	Maner 345/19	Dhananjay Kr.	
37.	7144/21	307/504 of IPC	Danapur 642/21	Chunchun Devi	
38.	7145/21	308/504 of IPC	Salimpur 130/21	Bittu Singh	
39.	7146/21	353/307 of IPC	Rani Talab 117/21	Bhutali Yadav	
40.	7147/21	384/385/307 of IPC	Ghoshwari 154/20	Parmanand Yadav	
41.	7148/21	384/385/307 of IPC & 27 of Arms Act	Ghoswari 154/20	Nawal Yadav	
42.	7149/21	379/411 of IPC, 4/40 of BMMC Rule, 56(i) of BMPIMTS Rule & 21 of MMDR Act	Maner 403/21	Lakhan Yadav	
43.	7150/21	307/379/504 of IPC	Shahpur 351/21	Subhash Chaudhary	

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List of Cases Posted
For Hearing on Admission (E-Filing)
Dated 11.10.2021

Cr. Appeal			
SI. No.	Case Number	Name of Party	Remarks
1.	133/21	Raja Kumar	

Cr. Revision			
SI. No.	Case Number	Name of Party	Remarks
1.	246/21	Satyendra Kumar	

Cr. Miscellaneous			
SI. No.	Case Number	Name of Party	Remarks
1.	Tr. - 141/21	Shivadhar Singh	